## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1365
ANSWERED ON:13.08.2013
CONFERENCE OF DIRECTOR GENERALS OF POLICE
Bajirao Shri Patil Padamsinha; Sukur Shri Jadhav Baliram

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted any conference of Director Generals of Police and Home Secretaries of States with regard to the security scenario of the country;
- (b) if so, the details of the issues which were taken up for discussion in the said conferences along with the outcome thereof during each of the last three years and the current year, State-wise; and
- (c) the follow-up action taken by the Union Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): National level Conferences on Director Generals of Police/Inspector Generals of Police under the Chairmanship of Prime Minister were held on 25-27th August, 2010, 15-17th September, 2011 and 6-8th September 2012 respectively.
- (b): During these Conferences, inter-alia issues relating to crime against women & elderly, organized crimes in Metropolitan area, strengthening and modernization of the state Police Forces, tackling of Cyber crimes in collaboration with academia and private sector, and issues related to Left Wing Extremists (LWE) affected area etc. were discussed.
- (c): Seven working group have been formed to study and recommend remedial measures with regards to:-
- (i) Appearance of provocative images and malicious content on segments of the Internet, including Face Book;
- (ii) Legislative changes for better investigation and prosecution of offences;
- (iii) Flow of Funds to CPI (Maoist) and sources thereof, possible means of interdiction etc.;
- (iv) Illicit flow of weapons through the North East, particularly from Dimapur, leakage of weapons and ammunitions from Police, Central Armed Police Forces, the Army etc.;
- (v) Crime statistics- possible need for realignment of the way in which the same are published by National Crime Record Bureau(NCRB);
- (vi) Strategy for making Police forces more sensitive towards minority sections;
- (vii) Use of Bangladesh territory by Jehadis, Indian Insurgent Groups, Fake Indian Currency Notes transactors, etc.

Further a Nine member standing committee headed by Director, IB has been constituted to consider the recommendations of the working groups.